February, 1964 the Government of India lodged a strong protest with the Chinese Government on the setting up of the stone cairns along the so-called 'line of actual control' and notes are continuing to be exchanged on the subject. All these notes are placed on the floor of both Houses of Parliament and released to the Press.

# प्रावेशिक सेना का पुनर्गठन

\*४५२. श्री राम सहाय: क्या प्रति-रक्षा मंत्री यह बताने की कृपा करेंग कि:

- (क) क्या सरकार प्रादेशिक सेना का पूनर्गठन करने का विचार कर रही है; गौर
- (ख) यदि हां, तो इस दिशा में क्या कायवाही की जा रही है?

†[Reorganisation of T.A.

- \*452. SHRI RAM SAHAI: Will the be pleased to Minister of Defence state:
- (a) whether Government propose to reorganise the Territorial Army; and
- being (b) if so, what steps taken in this direction?]

प्रतिरक्षा मंत्री (श्री वाई ०बी० चव्हाण): (क) तथा (ख) पिछले १५ वर्षों के दौरान प्राप्त ग्रनुभव को सामने रखते हुए, प्रादेशिक सेना के कर्त्तव्यों, संकल्पना तथा संघटन के विषय में पूनरीक्षण किया जा रहा है, कि प्रतिरक्षा की व्यापक स्थिति में, इसे एक प्रभावशाली शक्ति बनाया जा सके।

†[THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN): (a) and (b) In the light of the experience gained during the past 15 years, the role, concept and composition of the Territerial Army are being reviewed

make it an effective force within the over-all defence set-up.]

Violation of Indian Air Space by CHINESE AND PAKISTANI PLANES

- \*453. Shri SITARAM JAIPURIA: the Minister of Defence pleased to state:
- (a) the names of the places in India where Pakistani and Chinese aeroplanes were detected violating the air space during the last three months;
- (b) the action taken by Government in these cases?

THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN); (a) and cording to the information available to Government to-date, there has been no violation of Indian air space by Chinese aircraft during the last three months, except for the fact that one Pakistani aircraft violated Indian air space on 21st September 1964 at place called Lashdat (near Cease-Fire Line) in Jammu & Kashmir. A Cease-Fire violation complaint been lodged with the United Nations Observers' Team. The award of the Chief Military Observer is awaited.

MEETING OF THE HEADS OF EDUCATIONAL INSTITUTIONS WITH INFORMATION BROADCASTING MINISTER

- \*454. SHRI ARJUN ARORA: Will the Minister of Information Broadcasting be pleased to state:
- (a) whether it is a fact that a deputation of the heads of educational institutions met her at Allahabad on October 5 last in connection with title of Indian feature films;
- (b) if so, what were the requests made by the deputationists; and
- (c) what action has been taken or proposed to be taken on the requests?

THE MINISTER OF INFORMATION BROADCASTING Indira Gandhi): (a) Yes, Sir.

<sup>† [ ]</sup> English translation.

- (b) They expressed their opinion that most of the titles as well as songs of Indian feature films were obscene.
- (c) Under the Cinematograph Act 1952, no film can be exhibited in public unless it has been certified as suitable for public exhibition by the Board of Film Censors. The Board ensures that no picture shall be exhibited which will lower the moral standards of those who see it or in which anything is so portrayed as to deprave or corrupt the audience.

## CAIRO CONFERENCE

\*455. Shrif I. K. GUJRAL: Will the Minister of External Affairs be pleased to state whether any machinery has been devised for the implementation of the decisions taken at the Non-aligned Nations Conference recently held at Cairo?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHEEL DINESH SINGH): No. SIF.

# MOVING OF DEFENCE LABORATORY FROM KANPUR TO GWALIOR

- \*456. Shri J. C. CHATTERJI: Will the Minister of Defence be pleased to state:
- (a) whether the scheme to move part of the Defence Research Laboratory (Materials) from Kanpur to Gwalior is being carried out;
- (b) if so, what is the progress so far made in the matter; and
- (c) how much expenditure has already been incurred and how much more is likely to be spent?

THE MINISTER OF DEFENCE PRODUCTION IN THE MINISTRY OF DEFENCE (SHRI A. M. THOMAS):
(a) Yes, Sir.

(b) Part of the Division<sub>s</sub> dealing with drugs and pharmaceuticals, natural and synthetic polymers and applied chemistry has been shifted to Gwalior from Kanpur.

- (c) The expenditure incurred so far is on account of TA/DA of staff transferred from Kanpur and movement of stores, is approximately Rs. 12,000. It is proposed to spend Rs. 33 lakhs in the first phase of expansion on technical and residential accommodation and special equipment.
- \*457. [Transferred to the 16th December, 1964].

### Non-aligned Nations' Conference

- \*458. SHRI SANKAR PRATAP SINGH DEV: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether it is a fact that Government have placed a memoranda about different world issues at the Non-aligned Nations' Conference recently held in Cairo;
- (b) if so, what are the broad features of the memoranda; and
- (c) whether a copy of the memoranda will be placed on the Table of the House?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) Yes, Sir.

(b) and (c) Government circulated as Conference Papers, drafts on the political items of the agenda of the Conference. The drafts set out, in a manner which might find as much general support as possible, India's views on the political items of agenda before the Conference. A set of the draft formulations are placed on the Table of the House, together with a copy of the agenda of the Conference [See Appendix Annexure No. 33].

#### INDIAN MISSIONS AEROAD

- \*459. SHRI M. P. BHARGAVA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) what are the various steps Government have taken to reduce expenditure in the Indian missions abroad;